

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 216 of 2012 &
IA No. 354 of 2012

Dated : 20th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Alok Ferro Alloys Ltd. Appellant (s)

Versus

Chhattisgarh State Electricity Regulatory Commission
& Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Raunak Jain

Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Suparna Srivastava for R.2

ORDER

As directed by this Tribunal, written notes has been filed by the learned counsel for the Appellant.

Post the matter for hearing on **10.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg